

DIVISION BENCH
COURT - I

O-213

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/277(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS TUFF TUBES PVT. LTD.
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearances (via video conferencing/physically)

Mr. Chandan Mishra, Adv. : For RoC

ORDER

1. Ld. Counsel for RoC present.
2. Ld. Arguing Counsel for RoC Mr. Ajay Choubey is stated to be unwell. An adjournment is sought on his behalf.
3. Matter is adjourned to **13/3/2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)